

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 787/19 in DFR No 1460/19 (IA 787/19 – Delay in filing)	Sirwar Renewable Energy Private Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	1460/2019 Dated 27/03/2019	15/05/2019		21/05/2019 Court – I
02.	A No 186/19	Aravali Power Company Private Limited Vs. Haryana Power Purchase Centre (HPPC) & Ors.	1735/2019 Dated 10/04/2019	15/05/2019		21/05/2019 Court – I
03.	IA 1010/19 & IA 1009/19 in DFR No 1195/19 (IA 1010/19 – Delay in re-filing & IA 1009/19 – Delay in filing)	GMR Power Corporation Limited Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	1195/2019 Dated 12/03/2019	15/05/2019		21/05/2019 Court – I
04.	IA 790/19 & IA 791/19 in DFR No 1771/19 (IA - 790/19 – Leave to file the appeal & IA 791/19 - Delay in filing)	The Southern India Mills Association Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1771/2019 Dated 12/04/2019	16/05/2019		21/05/2019 Court – I
05.	IA 793/19 & IA 794/19 in DFR No 1582/19 (IA 793/19 – Leave to file the appeal & IA 794/19 – Delay in filing)	Chamundeeswari Energy Private Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	1582/2019 Dated 02/04/2019	16/05/2019		21/05/2019 Court – I

Sd/-
Dy. Registrar

Dated: 16/05/2019